

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S).16969/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR. Petitioner(s)

VERSUS

SARVESH Respondent(s)

(IA No. 136029/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES)

Date : 06-10-2023 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Divyanshu Sahay, Adv.
Ms. Shradha Narayan, AOR
Mr. Akshay Sahay, Adv.

For Respondent(s) Mr. Dinesh Kumar Tripathi, Adv.
Mr. Giridhar Upadhyay, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment letter dated 5th October, 2023 has been circulated on behalf of the petitioner for filing the rejoinder affidavit.
2. List the matter on 10th November, 2023.

(KAVITA PAHUJA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)